

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3131  
ANSWERED ON:16.03.2010  
DONATION FOR TSUNAMI RELIEF  
Ray Shri Bishnu Pada

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of contributions received from Public, Employees, NGOs and various State Governments towards the Lt. Governor's Relief Fund after the Tsunami in the Andaman and Nicobar Islands;
- (b) the details of funds utilised so far; and
- (c) the details of the beneficiaries in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): An amount of Rs. 11,55,26,022/- (Rupees eleven crore fifty five lakh twenty six thousand and twenty two only ) was received from public, Employees, NGOs and various State Governments towards the Lt. Governor's Relief Fund after the Tsunami in the Andaman and Nicobar Islands;

(b) & (c): An amount of Rs.8,12,40,122/- (Rupees eight crore twelve lakh forty thousand and one hundred twenty two only) has been utilized for making ex-gratia payment to Tsunami affected people of Andaman and Nicobar Islands, and to students as also towards donations to Gujarat Chief Minister's Relief Fund and Maharashtra Chief Minister's Relief Funds, etc. A statement showing the details of funds utilised and the details of the beneficiaries is annexed.